

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 695 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
2.	I.A. No. 850 of 2021 in Comp. App. (AT) (Ins) No. 389 of 2021 (Defects in I.A.)	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 80 of 2022	Vibrus Homes Pvt. Ltd. Vs. Ashimara Housing Pvt. Ltd. & Anr.	Udit Gupta	Hitesh Mankar Zorawar Singh-R1
4.	Comp. App. (AT) (Ins) No. 295 of 2022	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia	Anshula Grover	Rohan Rajadhyaksha Parimal Kashyap Dhiraj Kr. Totala
5.	Comp. App. (AT) (Ins) No. 279 of 2022	Prakash Sharad Joshi Vs. Ulric Francis Sequeira & Ors.	Rahul D. Oak	Namrata Vinod Ankita Ved
6.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	
7.	Comp. App. (AT) (Ins) No. 317 of 2022	Canara Bank (Erstwhile Syndicate Bank) Vs. Alphabet Height Pvt. Ltd. & Anr.	Anuj Jain	

8.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr.	Akhilesh Kalra	
9.	Comp. App. (AT) (Ins) No. 320 of 2022	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai
10.	Comp. App. (AT) (Ins) No. 323 of 2022	Dharmender Verma Vs. Jitender Arora Resolution Professional Premia Projects Ltd. & Anr.	Rajiv K. Virmani	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr. With	Kumar Mihir	Ashish Makhija-R1 Pathik Choudhury-R2 Manish Surendran
12.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
13.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP
14.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	Deendayal G Dhanure
15.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd. With	Saurabh Jain	Srishti Prabhakar Saurabh Ajay Gupta
16.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd. With	Saurabh Jain	Srishti Prabhakar
17.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers PVt Ltd. With	Saurabh Jain	Saurabh Ajay Gupta

18.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd. With	Saurabh Jain	Srishti Prabhakar
19.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	Saurabh Ajay Gupta
20.	Comp. App. (AT) (Ins) No. 1097 of 2021	Sajan Kumar Satish Kumar Vs. Archon Powerinfra India Pvt. Ltd.	Subodh Kumar	Henna George Arjun Sheth Rajiv Chawla
21.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	

For Hearing

22.	Comp. App. (AT) (Ins) No. 34 of 2021 (PH)	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
23.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
24.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3

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By order of Hon'ble Chairperson
-sd/-
Registrar